

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 846/2000

At New Delhi this the 12th day of May, 2000.

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE-CHAIRMAN

Rishi Pal Singh,  
S/o Shri Ram Swaroop,  
R/o RZ-241, Palam Village,  
New Delhi-110 0045.

...Applicant

(By Advocate Shri U. Srivastava)

-Versus-

Union of India through:

1. The Secretary,  
Ministry of Water Resources,  
Sharam Shakti Bhawan,  
New Delhi.

2. The Director (Admn)  
Govt. of India,  
Central Ground Water Board,  
New CGO Complex, NH-IV,  
Faridabad-121 001.

3. The Administrative Officer,  
Central Ground Water Board,  
New CGO Complex, N.H.IV,  
Faridabad-121 001.

...Respondents

(By Advocate - none)

O R D E R (ORAL)

The grievance of the applicant is that, in spite of an order of this Tribunal dated 28.10.98 in OA No. 602/98, directing the respondents to consider the case of the applicant in preference to freshers and juniors, the respondents have violated the said direction, in appointing freshers.

2. This OA is, therefore, filed challenging the action of the respondents in this regard. This OA, in my view, is barred by res judicata. On the same allegation the applicant had earlier filed the OA, stated supra, and the

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grievance of the applicant has been considered and disposed of. If the applicant feels that the order has not been complied with he is entitled to move the Court for contempt or take other suitable proceedings in accordance with law. 3

3. The O.A. is, therefore, dismissed, at the admission stage itself. No costs.

*V. Rajagopala Reddy*  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

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